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**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P.No.374/2008 in O.A.No.3291/2002

Wednesday, this the 25th day of February 2009

**Hon'ble Shri Shanker Raju, Member (J)
Hon'ble Dr. Veena Chhotray, Member (A)**

Shri Ranbir Singh (applicant No.1 in the OA)
S/o shri Godha Ram
Aged about 50 years
Working as Attendant Gr. II, Cattle Yard
In NDRI, Karnal (Haryana)
But under the administrative control of ICAR, New Delhi
(None for applicant)

..Applicant

Versus

1. Dr. Mangla Rai
Director General
Indian Council of Agricultural Research
Krishi Bhawan, New Delhi
2. Dr. A.K. Srivastava,
Director
National Dairy Research Institute
NDRI Campus, Karnal Haryana

..Respondents

(By Advocate: Shri S.S. Lingwal)

O R D E R (ORAL)

Shri Shanker Raju:

In view of the stay of contempt proceedings by the Apex Court in Special Leave to Appeal (C) Nos.28243-28244/2008 (copy placed on record), CP stands disposed of. Notices are discharged.

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However, liberty is accorded to the parties to revive it at an appropriate stage. No costs.

veena chhotray

(Dr. Veena Chhotray)
Member (A)

S. Raju

(Shanker Raju)
Member (J)

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